names of States where there is no recognised Stock Exchange at present are given below:

Bihar Meghalava Haryana Nagaland Himachal Pradesh Orissa Jamu & Kashmir Rajasthan Sikkim Manipur Tripura

- (b) Yes, Sir.
- (c) Government have asked the State Government to furnish certain information and data. These have not so far been received from the State Government.

Opening of Branches of S.B.I. in India and abroad

5016. SHRIMATI JAYANTI PATNAIK: Will the Minister of FINANCE be pleased to state:

- (a) the number of branches of State Bank of India in the country and abroad as on 30 June, 1986:
- (b) the ranking of State Bank of India among the banks in India and in International sphere; and
- (c) the number of new branches of SBI proposed to be opened by the end of Seventh Five Year Plan in the country and abroad?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) State Bank of India (SBI) has reported that as on 30.6.1986 it had 7461 branches in India and 39 branches abroad.

(b) In terms of deposits, advances, number of branches, staff and profits, SBI is ranked first in India. In the international sphere, SBI is reported to be assigned the 82nd position among the top 500 banks, in terms of total assets, as per the information in the July 1986 issue of the magazine "Banker".

(c) Under the current Branch Licensing Policy for 1985-90 co-terminus with Seventh Five Year Plan Period, Reserve Bank of India (RBI) has advised the Land Banks/State Governments to identify the centres for opening new branches on the basis of norms laid down in the Policy. The State Governments are required to forward these lists to RBI on the basis of centres identified by Lead Banks and approved in the District Consustative Committees. On receipt of the lists of identified centres only RBI can start making allotment of centres to the various banks after taking into account the norms laid down in the Policy. In view of this, it is not possible at this stage to indicate the number of branches proposed to be opened by SBI during Seventh Five Year Plan period in the country. As regards opening of overseas branches, RBI has reported that SBI is already represented in most of the major international financial and off-shore centres.

Export Earnings from Leather and **Leather Goods**

5017. SHRIMATI JAYANTI PATNAIK: Will the Minister of COMMERCE be pleased to state:

- (a) the total amount of foreign exchange earned from export of leather and leather goods during the Sixth Plan.
- (b) the steps taken to increase the export of leather good:
- (c) if so, the target of export set for the Seventh Plan; and
- (d) the total amount of foreign exchange expected to be earned from the export of leather and leather goods during the Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DAS MUNSI): (a) Total exports of leather and leather goods during the Sixth Plan as per the statistics compiled by the Council for Leather Exports, aggregated to about Rs. 2255 Crores.